

## **WRITTEN ANSWERS TO UNSTARRED QUESTIONS**

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 801  
TO BE ANSWERED ON 27<sup>TH</sup> JULY, 2021**

**STATUS OF MEDICINAL PLANTS CONSERVATION AND DEVELOPMENT AREAS**

**801 SHRI SUJEET KUMAR:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the number of Medicinal Plants Conservation and Development Areas (MPCDAs) established under the supervision of the National Medicinal Plants Board, State-wise
- (b) the amount of funds sanctioned and spent on establishing MPCDAs, as on date and
- (c) the role of MPCDAs in improving the lives of tribal communities?

**ANSWER**

**THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(DR. MUNJPARA MAHENDRABHAI)**

(a) & (b): The National Medicinal Plants Board (NMPB), Ministry of AYUSH is implementing a “Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants” since 2014-15. Under this scheme, the National Medicinal Plants Board has provided project based support to establish Twenty Four (24) Medicinal Plants Conservation and Development Areas (MPCDAs) in seven states. An amount of Rs. 940 Lacs was sanctioned and Rs. 635.99 Lacs released for establishing above mentioned Medicinal Plants Conservation and Development Areas (MPCDAs). The state-wise details of MPCDAs supported, fund sanctioned and released at **Annexure**.

(c): The role of Medicinal Plants Conservation and Development Areas (MPCDAs) is *in-situ* conservation/protection of medicinal plants in their natural habitats. The long term benefit of MPCDAs is also to generate livelihood for Local/Tribal communities through sustainable utilization.

**Annexure**

The state-wise details of MPCDAs supported, fund sanctioned and released (2015-16 to 2020-21).

<b>S. No.</b>	<b>State</b>	<b>Number of supported MPCDAs</b>	<b>Fund Sanctioned (Rs. In Lacs)</b>	<b>Released (Rs. In Lacs)</b>
1.	Gujarat	1	40.00	24.00
2.	Madhya Pradesh	10	400.00	280.00
3.	Mizoram	3	120.00	79.99
4.	Nagaland	3	120.00	96.00
5.	Odisha	1	40.00	24.00
6.	Tripura	5	200.00	120.00
7.	Uttarakhand	1	20.00	12.00
	<b>Total</b>	<b>24</b>	<b>940</b>	<b>635.99</b>